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Phone : +91-11-26498356, 41752340,
45603795, 45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web : www.delhibarcouncil.com

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

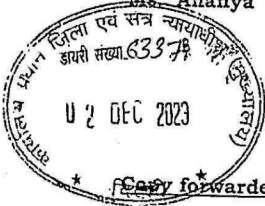
Ref. No. : 823/Gen/SF/2023

Dated : 01.12.2023

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 09.10.2023 passed by the Disciplinary Committee of Bar Council of Delhi, the licence to practice of **Mr. Naresh Lohia, (D/4525/2015)**, R/o H.No. 121, Mangu Mohalla, VPO- Ghitorni, New Delhi, has been, suspended from practice as an Advocate in or before any Court of Law for a period of 3 (three) years from date of order i.e. 09.10.2023 to 08.10.2026, on finding him guilty of gross professional misconduct and other misconduct.

This has emanated from the Complaint No. 22/2023 titled **Ms. Ananya Roy, Advocate Versus Mr. Naresh Lohia.**



[Signature]
Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to :-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Ananya Roy, Advocate Chamber No. 116, Lawyers Block, Saket Court Complex, New Delhi-110017
13. **Mr. Naresh Lohia, (D/4525/2015)**, R/o H.No. 121, Mangu Mohalla, VPO- Ghitorni, New Delhi. (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

[Handwritten notes]
Gen. Br.
P. D. J.S.J. (HQs)
02/12/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 53816-53946 /Gen./Misc./Circulation/2023

Dated, Delhi the 08 DEC 2023

Subj:- Licence Suspension Notification of Mr. Naresh Lohia, (D/4525/2015) from date of order i.e. 09/10/2023 to 08/10/2026.

Forwarded a copy of Notification Ref. No. 823/Gen/SF/2023 dated 01/12/2023 and this office bearing diary No. 6337/B dated 02/12/2023 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

[Signature]
(BARKHA GUPTA)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above

[Handwritten signature]
08/11/2023